## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 222/16	TP 205/17	Hearing	391 / 394	Hinduja Realtors Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

## ORDER

Counsel for Petitioner is absent. No representation for petitioner. Representative of ROC & R.D is present. He requested time to file objections/Affidavit. Time granted to file objections/Affidavit on behalf of ROC and R.D. List it on 2/6/2017.

Member (J)

Member (T)